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Personal promotion scheme in Delhi University

2777. MISS SAROJ KHAPARDE: Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) whether the University of Delhi has enforced the person'al promotion scheme in its various departments from this year;
- (b) if so, what are t'ne details of tlie scheme:
- (c) whal is the number of teachers benefited under the scheme in each department, category-wise;
- (d) whether the University of Delhi propose to continue the scheme* in the various departments; and
 - (e) if so, what are t'he details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a), (b), (d) 'and (e) The University Grants Commission had formulated two Merit Promotion Schemes, one for Univ-*rsity teachers and the other for College teachers, for implementation in the Sixth Plan. These schemes are applicable uniformly to all Universities and Colleges, including the Delhi University. The Commission had also prescribed the guidelines for implementation of born these schemes and brought them to the notice of all Universities. These guidelines visualise, th'at not more than one-third of the number of total permanent positions of Lecturers or Readers within a Department and the total number of Lecturers in a College may hold such merit promo-' tions at next higher level at any given time. Teachers who 'have had 8 years of continuous service in the respective cadres will be eligible for consideration and promotion should be given after a process of evaluation. The precise modalities for implementation of these schemes have to be prescribed by each University. These schemes are under implementation in the Delhi University and Colleges affiliated to it-

(c) The meetings of the Screening/ Evaluation Committees for various departments and faculties of the Delhi University are in progress. The precise number of te'achers who have been given promotion will be known only after the recommendations of these Committees in all Departments are available and are approved by the Executive Council.

Restrictions on felling of trees

2778. SHRIMATI KRISHNA KAUL: SHRT HASHIM RAZA ABID ALLAHABADI:

Will the Ministe of AGRICULTURE be pleased to slate:

- (a) whether the Central Government's permission is required to fell trees even in an individual farm;
- (b) whether such a restriction leads to lot of trouble especially to poor illetrate villagers in the country;
- (c) whether such restriction acts as a disincentive of planting more trees in keeping with Government avowed policy;
- (d) whether the school recommends its move this restriction; and
- (e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) (a) No, Sir.

(b) to (e) Do not arise.

Discussions with Bangladesh Government on the issue ot barbed wire fencing

2779. SHRI SURESH KALMADI: Will the Minister of **EXTERNAL** AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government of India have discussed recently with the Government of Bangladesh the proposal of putting up barked wire fencing along the borders of Bangladesh and India;
 - (b) if so, the details in this regard?